## GOVERNMENT OF INDIA MINISTRY OF HOUSING ANDURBAN AFFAIRS LOK SABHA STARRED QUESTION NO. 275 TO BE ANSWERED ON DECEMBER 18, 2025

## **DRAINAGE PROJECT IN MACHILIPATNAM**

## NO. 275. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the date on which the project to provide drainage facility in Machilipatnam with an estimated cost of Rupees eight crore in Krishna district of Andhra Pradesh was proposed;
- (b) whether it is true that the project is still going on;
- (c) if so, the reasons for the delay and the time by which the project is likely to be completed; and
- (d) whether there is any cost and time overrun in the project and if so, the details thereof?

## ANSWER THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI MANOHAR LAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF STARRED QUESTION NO. 275 DUE FOR ANSWER IN THE LOK SABHA ON 18TH DECEMBER, 2025 REGARDING "DRAINAGE PROJECT IN MACHILIPATNAM"

(a) to (d): Water and Sanitation are State subjects and management of drainage falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities at city/ town level who are responsible for maintaining the drainage and sewerage system. Further, as per 12<sup>th</sup> Schedule of the Constitution, Urban Planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), two drainage projects in Machilipatnam city of Krishna district in Andhra Pradesh costing ₹11.09 crore and ₹7.93 crore were approved by the Ministry of Housing and Urban Affairs during the financial year 2016-17. As reported by the State Government, the administrative approval of the State Government for this drainage project was accorded on 24.05.2017. The details of the projects are as under:

Title	Project Cost (In Rs. Cr.)	Physical progress (%)	Expenditure (In Rs. Cr.)
Construction of storm water outfall drainage network	11.09	90	6.81
Construction of storm water outfall drainage network - Phase II	7.93	47	2.54
Total	19.02		9.35

The State has informed that the above work was awarded on 04.01.2018 and so far, the agency has completed ₹9.35 crore of work. Against the targeted 9.81 Km of drainage network, 5.68 Km has been executed. The State Government has also informed that the delay occurred mainly due to Covid pandemic, non-availability of raw materials/labour, etc. Due to slow progress, the State Government has approved closure of the contract and permitted Engineer in Chief, Public Health, Tadepalli for tendering of the balance works. As informed by the State, there is no cost overrun in the project.

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